

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:2613

ANSWERED ON:25.11.2010

HANDLOOM SCHEMES

Swamygowda Shri N Cheluvarya Swamy ;Thakor Shri Jagdish;Yadav Shri M. Anjan Kumar

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government proposes to formulate new schemes to promote handloom industry in the country;
- (b) if so, the details thereof;
- (c) the number of persons employed in handloom industry, State-wise;
- (d) the quantum of cloth produced by handloom sector during each of the last three years, State-wise;
- (e) whether the Government has provided any financial assistance/subsidy to the handloom industries during each of the last three years; and
- (f) if so, the details thereof, year-wise and State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAGA LAKSHMI)

(a) & (b) In order to provide assistance for development of handloom sector and welfare of handloom weavers in a coordinated and concerted manner the Government is always keen to extend benefits with introduction of new schemes. During XI Plan Period, following five schemes are in implementation for the development of Handloom Sector and welfare of weavers:

**# Integrated Handlooms Development Scheme**

This scheme provides need based inputs to develop "Clusters" of 300-500 Handloom or "Groups" of 10-100 weavers for making them self-sustainable by providing them financial assistance for margin money, working capital, new looms and accessories, skill-upgradation training in weaving, dyeing and processing, designing, marketing opportunities and for providing assistance for construction of workshed,

**# Handloom Weavers' Comprehensive Welfare Scheme**

This comprises of two separate schemes viz. the Health Insurance Scheme (HIS) for providing Health Insurance to the Handloom weavers and Mahatma Gandhi Bunkar Bima Yojana (MGBBY) for providing Life Insurance Cover in case of natural/ accidental death, total/partial disability due to accident.

**# Marketing & Export Promotion Scheme**

This scheme provides marketing opportunities and infrastructure support through design development and marketing linkages to assist in the sale of the Handloom products both in domestic and international market.

**# Mill Gate Price Scheme**

This scheme makes available all types of yarn at Mill Gate Price to the eligible handloom agencies to facilitate regular supply of basic raw material to the handloom weavers and to optimize their employment potential.

**# Diversified Handloom Development Scheme**

This scheme provides assistance for technological and skill up gradation of weavers for design and product development through 25 Weavers' Service Centres and 05 Indian Institutes of Handloom Technology all over the country to improve the productivity and earnings of the handloom weavers.

(c) Statement showing State-wise number of persons employed in handloom industry, is annexed as Annexure-I.

(d) The State-wise cloth production figure is not maintained. However, as per the information available the quantum of cloth production in the handloom sector during each of the last three years is as under:

Year    Production(In Mn. Sq. Mtrs.)

2007-08 6947  
2008-09 6677  
2009-10 6769

(e) & (f) Statement indicating financial assistance subsidy granted to the handloom industries during each of the last three years; year-wise, State-wise is annexed as Annexure-II.

#### Annexure-I

As per the provisional figure of Third Census of Handloom Weavers (2009-10), there are 42.93 lakh handloom weavers including allied workers across the country. The state-wise details are as follows:-

Sl.No. State Weavers and Allied Workers  
(Provisional)

1	Andhra Pradesh	355,838
2	Arunachal Pd.	33,041
3	Assam	1,643,453
4	Bihar	43,392
5	Chhattisgarh	8,191
6	Delhi	2,738
7	Goa	0
8	Gujarat	11,009
9	Haryana	7,967
10	Himachal Pradesh	13,458
11	Jammu & Kashmir	33,209
12	Jharkhand	21,160
13	Karnataka	89,256
14	Kerala	14,679
15	Madhya Pradesh	14,761
16	Maharashtra	3,418
17	Manipur	218,753
18	Mizoram	43,528
19	Meghalaya	13,612
20	Nagaland	66,490
21	Orissa	114,106
22	Pondicherry	2,803
23	Punjab	2,636
24	Rajasthan	31,958
25	Sikkim	568
26	Tamil Nadu	331,351
27	Tripura	137,177
28	Uttar Pradesh	257,783
29	Uttaranchal	15,468
30	West Bengal	761,714
	Total	4,293,517

#### Details of releases made during 2007-2008, 2008-09 and 2009-10 to various States under different Handloom Plan Schemes

(Rs. in Crores)

Sl.No. Name of the State INTEGRATED HANDLOOM DEVELOPMENT SCHEME MARKETING & EXPORT PROMOTION SCHEME

	2007-08	2008-09	2009-10	2007-08	2008-09	2009-10	
1	Andhra Pradesh	16.78	6.22	11.11	0.95	1.87	2.10
2	Arunachal Pd.	1.50	3.21	1.76	0.03	0.02	0.00
3	Assam	7.85	3.12	4.54	1.43	2.10	4.11
4	Bihar	0.88	1.04	0.00	0.02	0.02	0.05
5	Chhattisgarh	0.92	0.61	0.00	0.42	0.17	0.37
6	Delhi	0.00	0.00	0.16	0.49	0.37	0.61
7	Goa	0.00	0.00	0.00	0.00	0.00	0.00
8	Gujarat	1.14	0.75	0.97	0.27	0.26	0.76
9	Haryana	0.05	0.00	0.43	0.13	0.37	0.28
10	Himachal Pradesh	0.77	0.76	1.39	0.17	0.26	0.51
11	J&K	0.00	1.43	1.32	0.06	0.00	0.00
12	Jharkhand	1.69	2.83	4.11	0.00	0.04	0.02
13	Karnataka	8.76	5.74	0.74	0.70	1.44	1.20
14	Kerala	6.24	6.43	2.30	0.18	0.23	0.00
15	Madhya Pradesh	1.46	2.13	0.54	0.86	0.12	0.68
16	Maharashtra	0.00	0.00	0.16	1.09	1.89	1.37
17	Manipur	6.02	2.86	0.00	0.10	0.35	0.47
18	Meghalaya	0.83	0.55	3.42	0.17	0.06	0.89

19 Mizoram	0.00	0.00	0.90	0.51	0.34	0.00
20 Nagaland	1.94	2.43	10.58	0.87	2.06	3.73
21 Orissa	3.98	5.70	5.27	1.15	1.07	0.74
22 Pondicherry	0.00	0.00	0.00	0.00	0.00	0.00
23 Punjab	0.00	0.00	0.00	0.05	0.00	0.00
24 Rajasthan	0.26	0.54	0.15	0.64	0.44	0.73
25 Sikkim	0.00	0.37	0.00	0.04	0.03	0.04
26 Tamil Nadu	29.77	41.75	50.15	0.62	1.54	0.80
27 Tripura	1.36	1.28	0.85	0.04	0.09	0.36
28 Uttar Pradesh	2.36	4.28	3.06	1.35	2.36	1.73
29 Uttrakhand	0.90	1.57	0.15	0.15	0.46	0.45
30 West Bengal	4.05	5.01	2.94	0.51	1.06	0.60
Total	99.51	100.61	107.00	13.00	19.02	22.60
Other Organizations	10.99	8.37	8.57	10.44	25.97	27.00
Grand Total	110.50	108.98	115.57	23.44	44.99	49.60

## ANNEXURE-II

Details of releases made under during 2007-08, 2008-09 & 2009-10 to various States under different Handloom Non-Plan Schemes.

(Rs. in Crores)

Sl.No. Name of the State Implementation of the HL 10% Special Rebate  
(Reservation of Articles for Production)  
Act 1985  
2007-08 2008-09 2009-10 2007-08 2008-09 2009-10

1 Andhra Pradesh	0.72	0.18	0.96	5.87	6.27	2.27
2 Arunachal Pd.		0.00	0.05	0.00	0.00	
3 Assam	0.00	0.00	6.40	0.03		
4 Bihar	0.00	0.00	0.00	0.00		
5 Chhattisgarh		0.00	0.20	0.00	0.98	
6 Delhi	0.00	0.00	0.00	0.00		
7 Goa	0.00	0.00	0.00	0.00		
8 Gujarat	0.56	0.58	0.54	0.52	0.88	
9 Haryana	0.28	0.16	5.15	0.00	0.00	
10 Himachal Pd.		0.00	0.00	2.20	1.96	
11 J & K	0.00	0.00	0.00	0.00		
12 Jharkhand	0.00	0.00	0.00	0.03		
13 Karnataka	0.00	2.48	1.66	0.61		
14 Kerala	0.00	8.30	3.50	2.52		
15 Madhya Pradesh		0.12	0.13	0.00	0.00	0.00
16 Maharashtra		0.00	0.23	0.16	0.00	
17 Manipur	0.00	0.89	0.00	0.00		
18 Meghalaya	0.00	0.00	0.00	0.00		
19 Mizoram	0.00	0.00	0.00	0.00		
20 Nagaland	0.00	1.89	2.31	3.47		
21 Orissa	0.00	4.80	7.64	1.00		
22 Pondicherry		0.00	0.00	0.00	0.00	
23 Punjab	0.00	0.00	0.04	0.11		
24 Rajasthan	0.29	0.26	0.00	7.34	0.00	
25 Sikkim	0.00	0.00	0.00	0.00		
26 Tamil Nadu	0.39	0.24	1.33	6.49	5.29	1.89
27 Tripura	0.00	0.20	0.00	0.00		
28 Uttar Pradesh		0.00	0.00	7.03	1.35	
29 Uttrakhand	0.00	0.00	0.00	0.20		
30 West Bengal	0.11	0.11	0.08	1.91	2.65	1.20
Total	1.50	1.50	3.50	39.00	53.01	18.50

Other Organizations 0 0 0 1.00 0.32 0.00

Grand Total 1.50 1.50 3.50 40.00 53.33 18.50